

ITEM NO.108

COURT NO.9

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCivil Appeal Nos.574-576/2011

SUKHDEVI (DEAD) &amp; ORS.

Appellant(s)

VERSUS

STATE OF HARYANA &amp; ANR.

Respondent(s)

WITH

C.A. No. 584-648/2011 (IV)

(FOR APPLICATION FOR SUBSTITUTION ON IA 56892/2023 FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 56894/2023 FOR APPLICATION FOR SUBSTITUTION ON IA 56897/2023 FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 56898/2023 FOR APPLICATION FOR SUBSTITUTION ON IA 56920/2023 FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 56923/2023 FOR EXEMPTION FROM FILING O.T. ON IA 56924/2023 FOR APPLICATION FOR SUBSTITUTION ON IA 56928/2023 FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 56930/2023 FOR EXEMPTION FROM FILING O.T. ON IA 56931/2023 IA No. 56920/2023 - APPLICATION FOR SUBSTITUTION IA No. 56897/2023 - APPLICATION FOR SUBSTITUTION IA No. 56892/2023 - APPLICATION FOR SUBSTITUTION IA No. 56928/2023 - APPLICATION FOR SUBSTITUTION IA No. 56898/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 56894/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 56930/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 56923/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 56931/2023 - EXEMPTION FROM FILING O.T. IA No. 56924/2023 - EXEMPTION FROM FILING O.T.)

C.A. No. 667/2011 (IV)

C.A. No. 579-580/2011 (IV)

C.A. No. 655-665/2011 (IV)

C.A. No. 11154-11159/2013 (IV)

Date : 12-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Mr. Ranbir Singh Yadav, AOR

Mr. Prateek Yadav, Adv.

Ms. Anzu K. Varkey, Adv.

Mr. Puran Mal Saini, Adv.

Mr. Ritesh Patil, Adv.

Mr. Yogesh Yadav, Adv.

Mr. Satyendra Kumar, AOR

Mr. Jasbir Singh Malik, Adv.

Ms. Divya Mishra, Adv.

Ms. Usha Nandini V., AOR

Mr. Aditya Singh, AOR

Mr. Shubham Singh, Adv.

Ms. Aishwarya Wani, Adv.

Mr. Vaseem, Adv.

For Respondent(s)

Mr. Atul Mangala, A.A.G.

Mr. Sanjay Kumar Visen, AOR

Mr. Mohan Lal Sharma, AOR

Mr. Atul Mangla, A.A.G.

Mr. Ashish Pandey, Adv.

Mr. Samar Vijay Singh, AOR

Mr. Inderjeet, Adv.

Mr. Preteek Rai, Adv.

Mr. Keshav Mittal, Adv.

Mr. Nikhil Kumar, Adv.

Mr. Ashutosh Bhardwaj, Adv.

Mr. Subham Saxena, Adv.

Ms. Amrita Verma, Adv.

Ms. Sabarni Som, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel states that arguing counsel is not unwell and seeks adjournment.

Learned counsel for the appellants is directed to file application for condonation of delay in filing the application seeking recall of the Order 23-02-2021. He is also directed to cure the defects as pointed out in the Office Report and ensure compliance thereof.

List the matters after two weeks.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
COURT MASTER (NSH)